CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 24-09-2020

Sr.no.	Case no.	Name of parties	Next date	stage
1	ABA 1031/20	Rahul Lunia Vs The State of Maharashtra Through B.K.C. Police Station		
2	Exh 4 in SC No.999/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Mohd. Sadiq Mohd. Ali Shaikh		
3	SC 1288/2019	The State of Maharashtra - Bandra Police Station Vs Aarif Farookh khan		
4				